

Dated: 3.8.1995

OA.NO. 710/95

- Shri A.I.Bhatkar for the applicant.
2. Admit.
 3. Shri V.S.Masurkar takes notice for the respondents.
 4. Reply within 8 weeks.
 5. The case be listed for final hearing on 19.10.1995.

—Sd—
(M.S.Deshpande)
V/C

Order as above also in OA.711/95 to OA.
736/95, OA. 756/95 to OA.820/95, OA.835/95
to OA.856/95, OA.862/95 to OA. 904/95.

—Sd—
(M.S.DESHPANDE)
V/C

Received 3 copy's of O.A.

Asst. Secy

P2
VINAY S. MASURKAR
Govt. Counsel

21/8/95